

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 2613/2017

ARCHNA

Appellant(s)

VERSUS

DEPUTY DIRECTOR CONSOLIDATION, AMROHA AND OTHERS Respondent(s)

(IA No. 144306/2021 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 06-12-2021 These matters were called on for hearing today.

CORAM : HON'BLE MS. JUSTICE INDIRA B  
HON'BLE MR. JUSTICE J.K. MAHESHWARI

For Appellant(s) Petitioner-in-person

For Respondent(s) Mr. Dr. Rajeev Sharma, AOR  
Mr. Prashant Sharma, Adv.  
Mr. Raghuvir Sharma, Adv.  
Mr. Vipin Kumar Sharma, Adv.  
Mr. Dharmendra Sharma, Adv.  
Ms. Diksha Sharma, Adv.  
Mr. Girdhari Singh Chauhan, Adv.  
Ms. Meena Hasan, Adv.  
  
Mr. Tanmaya Agarwal, AOR  
Mr. Wrick Chatterjee, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List the civil appeal for final disposal on 08.02.2022.

*Status quo*, as on today, with regard to the properties in  
question, be maintained in the meanwhile.

IA No. 144306 of 2021 is, accordingly, disposed of.

(GULSHAN KUMAR ARORA)  
AR-CUM-PS

(MATHEW ABRAHAM)  
COURT MASTER (NSH)